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The High Court of Kerala

Kochi- 682 031
Dated-21.6.2018

Proceedings

High Court establishment-filling up of vacancies of Filing Scrutiny Officer and Section Officer(H.G) / Court Officer(H.G), High Court on temporary basis- regulation of temporary appointments- orders issued.

- Read:
1. Rule 21 of the Kerala High Court Service Rules, 2007.
 2. High Court proceedings No.A5- 807/2016 dated 25.4.2018.
 3. High Court proceedings No.A6-102906/2017 dated 27.2.2018.
 4. High Court proceedings No.A5-1845/2018 dated 1.2.2018.
 5. High Court proceedings No.A5- 59133/2017 dated 20.3.2018.
 6. High Court proceedings No.A5- 42148/2016 dated 2.4.2018.
 7. High Court proceedings No. A6- 7861/2017 dated 13.4.2018.
 8. High Court proceedings No. A5- 44403/2018 dated 23.5.2018.
 9. High Court proceedings No. A6- 1103/2017 dated 15.3.2018.

Order No.A5-807/2016

As per the High Court proceedings read (2) above, four vacancies of Filing Scrutiny Officers were filled up on temporary basis under the Rule read (1) above from the seniority list of Section Officer(H.G) / Court Officer(H.G), considering the dearth of Filing Scrutiny Officers. Subsequently the selection process was conducted and a select list for appointment to the category of Filing Scrutiny Officer has been prepared. Pursuant to the above, the vacancies are filled as follows including the regulation of the temporary appointments effected as per the High Court proceedings read (2) above.

1. Sri.C.K.Srinivas, Section Officer(H.G) / Court Officer (H.G), High Court in the scale of pay of Rs.40500-85000 is appointed by transfer as Filing Scrutiny Officer, High Court in the scale of pay of Rs.42500-87000 with a compensatory allowance of Rs.1000/- per month on temporary basis under the Rule read (1) above vice Sri.M.R.Radhakrishnan, Filing Scrutiny Officer relieved on deputation from the High Court Service as per the High Court proceedings read (3) above. Sri.C.K.Srinivas, will hand over the charge of Section Officer (H.G)/ Court Officer (H.G) to Sri.Biju K.Jose, Section Officer(H.G) / Court Officer(H.G), High Court and will take charge as Filing Scrutiny Officer from Sri.C.G.Suresh Kumar, Filing Scrutiny Officer, High Court, forthwith.

2. The temporary appointment of Sri.Santhosh P., Section Officer(H.G) / Court Officer(H.G), High Court to the category of Filing Scrutiny Officer effected as per the High Court proceedings read (2) above is regulated as against the vacancy vice Sri.N.Velappan, Filing Scrutiny Officer proceeded on leave preparatory to retirement as per the High Court proceedings read (4) above.

p.t.o

3. Sri.Biju T.P., Section Officer(H.G) / Court Officer(H.G), High Court, now working as Accounts Officer, High Court in the scale of pay of Rs.42500-87000, is appointed by transfer as Filing Scrutiny Officer, High Court in the same scale of pay on temporary basis under the Rule read (1) above, vice Sri.Aravindakshan M., Filing Scrutiny Officer appointed by transfer as Court Officer to the Chief Justice as per the High Court proceedings read (5) above. Sri.Biju T.P., is allowed to continue as Accounts Officer, High Court.

4. The temporary appointment of Sri.Hashim E., Section Officer(H.G) / Court Officer(H.G), High Court to the category of Filing Scrutiny Officer effected as per the High Court proceedings read (2) above is regulated as against the vacancy vice Sri.Biju T.P., (Sl.No.3) allowed to continue as Accounts Officer, High Court as above.

5. The temporary appointment of Sri.Pradeepkumar V.K., Section Officer(H.G) / Court Officer(H.G), High Court to the category of Filing Scrutiny Officer effected as per the High Court proceedings read (2) above is regulated as against the vacancy vice Smt.A.B.Sheelakumari, Filing Scrutiny Officer promoted as Assistant Registrar, High Court on temporary basis as per the High Court proceedings read (6) above.

6. The temporary appointment of Smt.Saina P.S., Section Officer(H.G) / Court Officer(H.G), High Court to the category of Filing Scrutiny Officer effected as per the High Court proceedings read (2) above is regulated as against the vacancy vice Sri.G.Prathap Chandra, Filing Scrutiny Officer relieved on deputation from the High Court Service as per the High Court proceedings read (7) above.

7. Smt.Sabymol C.M., Section Officer(H.G) / Court Officer (H.G), High Court in the scale of pay of Rs.40500-85000 is appointed by transfer as Filing Scrutiny Officer, High Court in the scale of pay of Rs.42500-87000 with a compensatory allowance of Rs.1000/- per month on temporary basis vice Sri.N.V.Paul, Filing Scrutiny Officer promoted as Assistant Registrar on temporary basis as per the High Court proceedings read (8) above. Smt.Sabymol C.M., will hand over the charge of Section Officer (H.G)/ Court Officer (H.G) to Smt.Geetha N., Section Officer(H.G) / Court Officer(H.G), High Court and will take charge as Filing Scrutiny Officer from Sri.C.G.Suresh Kumar, Filing Scrutiny Officer, High Court, forthwith.

Consequent on the temporary appointments as above, the vacancies in the category of Section Officer(H.G) / Court Officer(H.G) are filled up as follows:

8. Smt.Jessintha C.G., Section Officer / Court Officer, High Court in the scale of pay Rs.36600-79200 is promoted as Section Officer(H.G) / Court Officer(H.G), High Court in the scale of pay of Rs.40500-85000 on temporary basis, w.e.f 16.3.2018 vice Sri.Dinesha K., Section Officer(H.G) / Court Officer(H.G), High Court relieved on deputation from the High Court Service as per the High Court proceedings read (9) above.

9. Sri.Sunil P., Section Officer / Court Officer, High Court in the scale of pay Rs.36600-79200 is promoted as Section Officer(H.G) / Court Officer(H.G), High Court in the scale of pay of Rs.40500-85000 on temporary basis, forthwith vice Sri.C.K.Srinivas (Sl.No.1) appointed by transfer as Filing Scrutiny Officer on temporary basis as above.

10. Sri.R.K.Jayakumar, Section Officer / Court Officer, High Court in the scale of pay Rs.36600-79200 is promoted as Section Officer(H.G) / Court Officer(H.G), High Court in the scale of pay of Rs.40500-85000 on temporary basis, forthwith vice Sri.Santhosh P., (Sl.No.2) appointed by transfer as Filing Scrutiny Officer on temporary basis and regulated as above.

11. Smt.Girija M., Section Officer / Court Officer, High Court in the scale of pay Rs.36600-79200 is promoted as Section Officer(H.G) / Court Officer(H.G), High Court in the scale of pay of Rs.40500-85000 on temporary basis, forthwith vice Sri.Hashim E., (Sl.No.4) appointed by transfer as Filing Scrutiny Officer on temporary basis and regulated as above.


12. Smt.Vijayalekshmy V.G., Section Officer / Court Officer, High Court in the scale of pay Rs.36600-79200 is promoted as Section Officer(H.G) / Court Officer(H.G), High Court in the scale of pay of Rs.40500-85000 on temporary basis, forthwith vice Sri.Pradeepkumar V.K., (Sl.No.5) appointed by transfer as Filing Scrutiny Officer on temporary basis and regulated as above.

13. Smt.U.Jayalekshmy, Section Officer / Court Officer, High Court in the scale of pay Rs.36600-79200 is promoted as Section Officer(H.G) / Court Officer(H.G), High Court in the scale of pay of Rs.40500-85000 on temporary basis, forthwith vice Smt.Saina P.S., (Sl.No.6) appointed by transfer as Filing Scrutiny Officer on temporary basis and regulated as above.

14. Sri.Manoj M.Basheer, Section Officer/ Court Officer, High Court in the scale of pay Rs.36600-79200 is promoted as Section Officer (H.G)/ Court Officer (H.G), High Court in the scale of pay of Rs.40500-85000 on temporary basis, forthwith vice Smt.Sabymol C.M., (Sl.No.7) appointed by transfer as Filing Scrutiny Officer on temporary basis as above.

Sl.Nos.8 to 14 need not take charge in the newly promoted post / hand over charge of the post as there is no change of duty involved.

(By Order)


N. Anil Kumar
Registrar General

To

The officers concerned.
The Accountant General (A& E), Kerala, Thiruvananthapuram (15 copies)
The Sub Treasury Officer, Ernakulam.
The Joint Registrars, High Court
The Deputy Registrars concerned, High Court
The Assistant Registrars concerned, High Court
The Section Heads concerned, High Court
The Confidential Assistants to the Registrars and
the Additional Registrar(General Administration), High Court
The Finance Wing, High Court.
The Filing Section, High Court.
The PRO Section, High Court.
The G(Accounts-I & III) Sections, High Court
The I.T. Section, High Court (**For publishing in the High Court Website**)
The A1, A3, A4 & A8 Seats, High Court
The Administrative Records Section, High Court
The File/Stock File.